

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 204
IB-220/ND/2023
IA-141/2024

IN THE MATTER OF:

Bank of Maharashtra through (RP)

... Applicant/Petitioner

Versus

Mr. Bhupinder Pal Singh

...

Respondent

Under Section: 95(1) of IBC, 2016

Order delivered on 01.05.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : None

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-141/2024: There is no appearance on behalf of either of the parties. In the interest of justice, the hearing is deferred to 20.05.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)